

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 05.08.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
HEARING	HEARING
1) O.S 1670/2007	11) O.S 38/2017
2) O.S 1972/2007	12) O.S 658/2017
3) O.S 1120/2008	13) O.S 1500/2018
4) O.S 684/2009	14) Ex. 13/2010
5) O.S 876/2013	ARGUMENTS
6) O.S 1248/2013	15) O.S 514/2016
7) O.S 1618/2013	16) O.S 516/2016
8) O.S 1746/2013	17) O.S 518/2016
9) O.S 434/2015	18) O.S 354/2017
10) O.S 1294/2015	19) O.S 48/2017
	20) O.S 810/2017

S/d.
IInd Additional Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.07.2020 issued by Hon'ble High Court of Karnataka.